## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A.<br>No. | T.P. No.  | Purpose | Section   | Name of the Parties M/s. / Mr.         |
|-------------------------|-----------|---------|-----------|--|
| CP 190/16               | TP 195/17 | Hearing | 391 / 394 | Ensemble Furniture Solutions Pvt. Ltd. |

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. SIGNATURE

REPRESENTATION TO WHOM

1. SIGNATURE

REPRESENTATION TO WHOM

2. SATIP. JOINN

SPJ Legmy

Polysical A palmin & SPJ Legmy

SPJ Legmy

Polysical A palmin & SPJ Legmy

Representation to Whom

1. Separation to Whom

REPRESENTATION TO WHOM

Palmin & Signature

REPRESENTATION TO WHOM

Polysical A palmin & Signature

REPRESENTATION TO WHOM

REPRESENTATION TO WHOM

Polysical A palmin & Signature

REPRESENTATION TO WHOM

REPRESENTATIO

## ORDER

Counsel for Petitioner Company is present. Smt. M.R Sinchana, Standing Counsel for Central Government filed Memo of appearance on behalf of ROC & R.D. Counsel for Petitioner filed synopsis, Affidavit, C.A certificates regarding Accounting treatment. None appeared from O.L office. Smt. M.R Sinchana, Standing Counsel for Central Government requested time to file Report. List it on 13/06/2017.

Member (J)

Member (T)